

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 51/82-ALC4/2009 MEETING DATE : 16.03.2010

The Meeting No.51/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 was held on 16.03.2010 under the Chairmanship of Addl DGFT, Shri V.K. Gupta in his chamber.

Following members were present:-

1. Shri Shaish Kumar, IA, DIPP
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri M. Mitra, Dy. Drugs Controller (I), DCGI
4. Shri Rajinder Pal Singh, Dy. DGFT
5. Shri Shyam Lal, FTDO

At the outset, minutes of Norms Committee Meeting No. 47/82 dated 16.02.2010 and 48/82 meeting dated 23.02.2010 were ratified by the Committee.

Case No.B-505	M/S PI Industries Ltd.
Norms Committee Meeting No.51/82	F.No.01/82/050/00657/AM10
Meeting Date:16.03.2010	RA F.No.13/24/040/00015/AM10
Adv.Lic.No.1310029879 dated 27.08.2009	
Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.15022/9/2009-Ch.II dated 05.11.2009, decided to amend the unit of measurement of import item No.2 i.e. 2-Amino-2,3-Dimethyl Butyronitrile (85%) in Toluene) from KG to Liter without any other change in the decision taken in 34/82 meeting held on 17.11.2009.	
RA concerned may take further necessary action as per above decision of NC.	

Case No.B-506	M/S Chemolutions Chemicals Ltd
Norms Committee Meeting No.51/82	F.No.01/82/050/01387AM09
Meeting Date:16.03.2010	RA F.No.03/94/040/0844/AM09
Adv.Lic.No.0310497153 dated 10.12.2008	
Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.	

Case No.B-507	M/S Metropolitan Eximchem Ltd.
Norms Committee Meeting No.51/82	F.No.01/82/050/01114/AM09
Meeting Date:16.03.2010	RA F.No.03/95/040/00594/AM09

Adv.Lic.No.0310489940 dated 13.10.2008	
Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.	

Case No.B-508	M/S Chemill Nutraceuticals Pvt. Ltd.
Norms Committee Meeting No.51/82	F.No.01/85/050/00011AM010
Meeting Date:16.03.2010	RA F.No.03/94/040/01119/AM09
Adv.Lic.No.0310516126 dated 17.04.2009	
Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.	

Case No.B-509	M/S Alkaloids Corporation
Norms Committee Meeting No.51/82	F.No.01/82/050/00483/AM08
Meeting Date:16.03.2010	RA F.No.02/24/040/00272/AM08
Adv.Lic.No.0210107833 dated 04.01.2008	
Committee considered case as per agenda and in consultation with technical authority present in meeting decided to call for the following information from firm. 1. Specification, purity and other details of export product. 2. Whether the export product is Artesunate? Accordingly, case was deferred for 27.04.2010.	

Case No.B-510	M/S Shasun Chemicals & Drugs Ltd.
Norms Committee Meeting No.51/82	F.No.01/82/162/00946/AM09
Meeting Date:16.03.2010	
Committee considered case as per agenda for revision of value cap in respect of export product Ibuprofen and decided to call for export data from DGCIS, Kolkata. Accordingly, case was deferred for 27.04.2010.	

Case No.B-511	M/S Reliance Industries Ltd.
Norms Committee Meeting No.51/82	F.No.01/82/162/00765/AM10
Meeting Date:16.03.2010	
Committee considered case as per agenda for fixation of DEPB rate in respect of export product Benzene (SION A-2693) and decided to call for export data from DGCIS, Kolkata. Accordingly, case was deferred for 27.04.2010.	

Case No.A-226	M/S Navin Fluorine International Ltd.
Norms Committee Meeting No.51/82	F.No.01/82/050/00408/AM09

Meeting Date:16.03.2010	RA F.No.03/95/040/00039/AM09
Adv.Lic.No.0310469298 dated 23.04.2008	
Committee considered case as per agenda and observed that NOC for export of HCFC22/142B Mixture has been received from Ministry of E&F. It was, therefore, decided to defer the case for 13.04.2010 for comments of Department of C&PC.	

1	Case No.:28/28/82-ALC4/2008	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/01077/AM09/	RLA File :09/24/040/00204/AM09/	Lic.No/Date:0910035464 29.09.2008	Defer Date:13.04.2010
	Decision :Committee decided to defer case for 13.04.2010 for comments of Department of Pharmaceuticals.			

2	Case No.:4/31/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Approved									
	HQ File :01/82/050/01161/AM09/	RLA File :03/94/040/00851/AM08/	Lic.No/Date:0310490762 17.10.2008										
	Decision :Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-												
	<table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Finasteride</td><td>1 Kg.</td><td>1.</td><td>17B-Methyl-4-AZA-5 Alpha-Androst-1-ENE-Carboxylate</td><td>1.5 kg</td></tr> </tbody> </table>				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Finasteride	1 Kg.	1.	17B-Methyl-4-AZA-5 Alpha-Androst-1-ENE-Carboxylate
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed									
Finasteride	1 Kg.	1.	17B-Methyl-4-AZA-5 Alpha-Androst-1-ENE-Carboxylate	1.5 kg									
RA concerned may take further necessary action as per above decision of NC.													

3	Case No.:55/18/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/00329/AM10/	RLA File :03/94/040/00949/AM09/	Lic.No/Date:0310503316 21.01.2009	Defer Date:13.04.2010
	Decision :Committee decided to defer case for 13.04.2010 for comments of Department of Pharmaceuticals.			

4	Case No.:19/46/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/01601/AM09/	RLA File :03/94/040/00986/AM09/	Lic.No/Date:0310504570 30.01.2009	Defer Date:27.04.2010
	Decision :Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M.			

No.35011/215/2009-PI-(Norms) dated 01.02.2010, decided to call for the following information from firm.

1. Stepwise complete and balanced chemical reactions indicating molar weight of each reactant and output product and % yield on molar basis.
2. Material balance for the entire batch.
3. Requirement and recovery of solvents at each step of manufacturing process.
4. Copy of technical literature in support of the % yields envisaged in the process.

Accordingly case was deferred for 27.04.2010.

5	Case No.:8/3/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:45/82-ALC4/2009 02.02.2010	Status:Case Deferred
	HQ File :01/82/050/00020/AM10/	RLA File :03/94/040/01060/AM09/	Lic.No/Date:0310515161 09.04.2009	Defer Date:13.04.2010
	Decision : Committee decided to defer case for 13.04.2010 for comments of Department of Pharmaceuticals.			

6	Case No.:43/18/82-ALC4/2009	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/00317/AM10/	RLA File :03/94/040/00018/AM10/	Lic.No/Date:0310524605 17.06.2009	Defer Date:02.03.2010
	Decision :Committee decided to call for Production and Consumption data certified by Central Excise Authority. Accordingly, case was deferred for 13.04.2010.			

7	Case No.:2/19/82-ALC4/2009	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/00380/AM10/	RLA File :03/94/040/00308/AM10/	Lic.No/Date:0310530948 28.07.2009	Defer Date:13.04.2010
	Decision :Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.			

8	Case No.:9/47/82-ALC4/2009	Party Name:STAR ORECHEM INTERNATIONAL PVT. LTD.	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/01052/AM10/	RLA File :50/24/040/00006/AM10/	Lic.No/Date:5010000150 25.09.2009	Defer Date:13.04.2010
	Decision : Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.			

9	Case No.:77/46/82-ALC4/2009	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/00993/AM10/	RLA File :03/94/040/00611/AM10/	Lic.No/Date:0310547357 25.11.2009	Defer Date:13.04.2010

Decision : Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.

10	Case No.:86/46/82-ALC4/2009	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/01002/AM10/	RLA File :03/94/040/00833/AM10/	Lic.No/Date:0310553442 04.01.2010	Defer Date:13.04.2010
	Decision : Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.			

11	Case No.:14/47/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/01057/AM10/	RLA File :03/95/040/00711/AM10/	Lic.No/Date:0310557940 01.02.2010	Defer Date:13.04.2010
	Decision : Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.			

12	Case No.:16/47/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/01059/AM10/	RLA File :03/95/040/00709/AM10/	Lic.No/Date:0310558091 02.02.2010	Defer Date:13.04.2010
	Decision : Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.			

13	Case No.:18/47/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/01061/AM10/	RLA File :31/24/040/00226/AM10/	Lic.No/Date:3110041784 02.02.2010	Defer Date:13.04.2010
	Decision : Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.			

14	Case No.:19/47/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/01062/AM10/	RLA File :34/24/040/00184/AM10/	Lic.No/Date:3410026242 02.02.2010	Defer Date:13.04.2010
	Decision : Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.			

15	Case No.:20/47/82-ALC4/2009	Party Name:STERLING BIOTECH LTD.	Meet No/Date:51/82-ALC4/2009 16.03.2010	Status:Case Deferred
	HQ File :01/82/050/01063/AM10/	RLA File :34/24/040/00188/AM10/	Lic.No/Date:3410026245 02.02.2010	Defer

Decision : Committee decided to defer case for 13.04.2010 for comments of Department of C&PC.

Date:13.04.2010